

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Apepal No. 24 of 2011**

**Dated : 11<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Orissa Power Transmission Corporation Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors. ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. R.K. Mehta &**  
**Mr. Antaryami Upadhyay & Mr. David**  
**Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1**  
**Mr. Mohit Kumar Gupta for**  
**Mr. Surehs Tripathy for R.2 to R.4**

**ORDER**

Written Submissions as well as Rejoinder submissions have been filed by the Appellant. The learned Counsel for Appellant has made some oral submissions today. He seeks some time to make his further submissions.

Post the matter on **22.09.2011.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

TS/KS